

SUPREME COURT OF INDIA

Re: Appointment of Mr. Justice Aparesh Kumar Singh, Judge, High Court of Jharkhand as the Chief Justice of High Court of Tripura.

Office of the Chief Justice of High Court of Tripura has been lying vacant for some time, consequent upon retirement of Mr. Justice Indrajit Mahanty. Therefore, appointment to that office is required to be made.

By its resolution dated 25 January 2023, the Collegium has recommended the appointment of Mr. Justice Jaswant Singh (PHC: Punjab and Haryana) and presently the seniormost Judge in the Orissa High Court, as Chief Justice of High Court of Tripura. Mr. Justice Jaswant Singh is due to retire on 22 February 2023. The Collegium has already recommended the transfer of Mr. Justice Aparesh Kumar Singh from the High Court of Jharkhand to the High Court of Tripura.

The Collegium resolves that upon the retirement of Mr. Justice Jaswant Singh, Mr. Justice Aparesh Kumar Singh, the seniormost Judge in the High Court of Jharkhand (Date of Appointment: 24 January 2012 / Date of Retirement: 06 July 2027) who is fit and suitable in all respects be appointed as the Chief Justice of the High Court of Tripura. The State

of Jharkhand is unrepresented among the Chief Justices of the High Courts. The Collegium, therefore, resolves to recommend that upon the retirement of Mr. Justice Jaswant Singh, Mr. Justice Apresh Kumar Singh be appointed as the Chief Justice of the High Court of Tripura.

(Dhananjaya Y Chandrachud), CJI

(Sanjay Kishan Kaul), J.

(K.M. Joseph), J.

07 February 2023.

